

(c) if so, the reaction of Government thereto ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Yes.

(b) Yes.

(c) Standardisation of wages and service conditions will take time as it can be done only after the nationalisation of the General Insurance Companies and after a very careful examination of all relevant factors and implications.

As for the formation of a single Corporation or more than one Corporation, the matter is under consideration.

Construction of a New Airport at Kanpur

1186. **SHRI S. M. BANERJEE :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a final decision has since been taken to construct a new Airport at Kanpur;

(b) if so, whether the Air Force authorities have agreed to handover the land for this purpose to Civil Aviation Department; and

(c) if not, the steps taken by Government in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). The construction of a Civil Enclave at the Kanpur (Chakeri) airport is already under consideration. A site has been selected and further action will be taken soon.

Air Service from Kanpur to Bombay

1187. **SHRI S. M. BANERJEE :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether many Organizations in

Kanpur have demanded air service from Kanpur to Bombay; and

(b) if so, whether this question is being considered by Government ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Some requests in this regard have been received.

(b) The traffic potential does not justify such a service at present.

Hijacking of Pak Military Aircraft to India

1188. **SHRI BHOLA MANJHI :** Will the Minister of DEFENCE be pleased to state :

(a) whether a Pak military aircraft had been hijacked by a Pak citizen and it landed in India; and

(b) if so, the board outlines of the incident ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). A Pakistani army reconnaissance plane made a forced landing near Maili and Sarangwal villages in Hoshiarpur District on 4.1.1972. The plane had on board 2nd Lt. Hamayun Raza, a Bengali Pak Officer and the dead body of another Pak Officer, Major Qasim. While 2nd Lt. Raza was taken into police custody, the dead body of Major Qasim was handed over to Pak authorities on 7.1.1972.

Differential Rates of Interest on Loans

1189. **SHRI BHOLA MANJHI :** Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to introduce differential rates of interest for loans to different categories of people; and

(b) if so, the main features of the scheme ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). I propose to lay a statement on the Table of the House shortly outlining the policy of government on differential interest rates.

Collection of Central Taxes

1190. SHRI S. R. DAMANI : Will the Minister of FINANCE be pleased to state :

(a) the figures of direct tax collections during the current year and how they compare with the budget anticipations;

(b) its percentage to the total demand this year; and

(c) how much is expected to be carried over as arrears to the next year and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The collection of direct taxes upto the end of February, 1972 and the sanctioned budget figures for the financial year 1971-72 are as under :

(In crores of rupees)

	I. T. & C. T.	W. T.	G. T.	E. D.
Collection upto the end of February, 72	755.67	20.06	2.81	6.73
Sanctioned budget	902.00	30.00	2.00	7.00

(b) The figures of total demand raised and the collection therefrom from 1.4.1971 to 31.12.1971 are as under :

(In crores of rupees)

	Demand raised	Collection	Percentage
I. T. & C. T.	491.37	355.67	72.40
W. T.	10.11	4.90	48.47
G. T.	1.99	0.65	32.66
E.D.	3.77	1.06	28.12

(c) As the current financial year 1971-72 is not yet over the arrears of taxes expected to be carried over to the next year cannot be computed at this point of time.

Arrears of Central Taxes

1191. SHRI S. R. DAMANI : Will the Minister of FINANCE be pleased to state :

(a) the amount of arrears of direct taxes at the beginning of this year;

(b) how much of it has been realised during the year;

(c) the amount proposed to be written off and the reasons therefor; and

(d) whether any method is being evolved to avoid the mounting of arrears from year to year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). The amount of arrears of direct taxes as on 1.4.1971 and the realisation therefrom upto 31.12.1971 are as under :